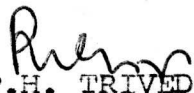
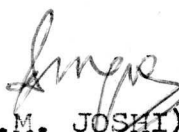


CORAM : HON'BLE MR. P.H. TRIVEDI .. VICE CHAIRMAN
HON'BLE MR. P. M. JOSHI .. JUDICIAL MEMBER

6.10.'86

The learned advocate for the applicant has not produced the impugned order of trainign having failed in 1975 in the training test. He concedes that he would not be asked to undergo training for a period which is as long as one year as he is to retire after three years. He concedes that the period of training could be short of about three months. In these circumstances, having regard to his long period in which the applicant might be regarded to have had sufficient experience on the job, a long period of training might not be regarded as necessary and the respondent could prescribe a short period of training. With these observations the application is summararily dismiss-ed.


(P.H. TRIVEDI)
V.C.


(P.M. JOSHI)
J.M.

(2) (B)

O.A./355/86

CORAM : HON'BLE MR. P.H. TRIVEDI .. VICE CHAIRMAN
HON'BLE MR. P. M. JOSHI .. JUDICIAL MEMBER

6.10.'86

The learned advocate for the applicant has not produced the impugned order of training having failed in 1975 in the training test. He concedes that he ^{now} could be asked to undergo training ^{for a} period which is as long as one year ~~and~~ he is to retire after three years. He concedes that the period of training ^{could be} ~~conceded~~ ^{about} short of three months. In ~~these~~ ^{his long} circumstances, of this case having regard to ~~short~~ ^{which he} ~~of~~ period of service allowing the applicant and he might have already obtained the training on job. We do not concede for entertaining the application and with this observation the application summararily dismissed.

> to gain
experience on
the job

Rehynex

(P.H. TRIVEDI)
V.C.

(P.M. JOSHI)
J.M.

7/10pm;

In these circumstances, having regard to his long period of service in which the applicant might be regarded to have had sufficient experience on the job a long period of training might not be regarded as necessary. And the respondent could pursue a short period of training. With these observations the application is summarily dismissed.

Received
13/10/86